

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4293

ANSWERED ON:29.08.2011

FATAL ACCIDENTS ACT, 1885

Nagorao Shri Dudhgaonkar Ganeshrao; Sukur Shri Jadhav Baliram

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government is contemplating to review the Fatal Accidents Act, 1855;
- (b) if so, the details thereof;
- (c) whether the Government has received any recommendations/suggestions for changes in the legislation of Fatal Accidents Act, 1855; and
- (d) if so, the details thereof and the response of the Government thereto?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

- (a) to (d) Information is being collected and will be laid on the Table of House.